GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:4931 ANSWERED ON:23.04.2015 RESERVOIR AT MEKEDATU Arunmozhithevan Shri A.;Hari Shri G.;Kothapalli Smt. Geetha;Maragatham Smt. K.;Vanaroja Smt. R.;Venkatesh Babu Shri T.G.;Venugopal Dr. Ponnusamy

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether construction of two reservoirs on the Cauvery river at Mekedatu by the Government of Karnataka without obtaining requisite clearance from the Central Government has been reported; and

(b) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

(a) & (b) References were received from the Government of Tamil Nadu regarding construction of reservoirs by the Government of Karnataka on river Cauvery at Mekedatu. In this regard, DPR of only one project namely Shivasamudram Run of the River Power (SRRP) Project was received in Central Water Commission (CWC) from Karnataka Power Corporation Ltd. during February, 2014. The same was returned to them to obtain views/ comments of basin States in view of the final award of Cauvery Water Disputes Tribunal (CWDT), to facilitate its examination from inter-State angle. DPR of no other project at Mekedatu has been received in CWC. The Government of Karnataka has informed that the Government of Tamil Nadu has filed I.A. No. 10/2008 in the Hon'ble Supreme Court in this regard. They have also clarified that they have no plans to proceed with the construction of above projects without first informing the Hon'ble Supreme Court in the pending I.A.